

SPECIAL BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/91(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS MOTIJUG AGENCIES LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For the Financial Creditor

Mr. Debasish Chakrabarti, Adv.

Mr. Snehasish Chakraborty, Adv.

For the Motijug

Mr. Subhankar Das, Adv.

Mr. Avishek Guha, Adv.

Ms. Arunika Dutta, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the respondent submits a copy of the order dated 21.04.2023 passed by Hon'ble Principal Bench, CP (IB) 91/KB/2022 the operative portion of which is as under "*.....in view of the above the TA (IBC-50(PB)/2022 stands allowed. CP(IB)-91/KB/2022 stands transferred from NCLT, Kolkata Bench-1 to NCLT, Kolkata Bench-2. However, the Bench will decide the matter separately on his own merits.*"
3. In view of the said order dated 21.04.2023, the above matters stand transferred to Court No. II.
4. Post this matter on **06.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**